

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-41-2020.

Laximibai Narayan Prabu (now deceased)
through her legal representatives,
Prashant Narayan Prabhu and others. ... Petitioners.

Versus

Smt Medha Nagesh Prabhu and ors. ... Respondents.

Shri M.B.D'Costa, Senior Advocate with Ms. K. Betquekar, Advocate
for the Petitioners.

Shri S. Usgaonkar, Senior Advocate with Ms. Tanvi Kamat Ganekar,
Advocate for the Respondent nos. 10 to 15.

Coram : Nutan D. Sardessai. J.

Dated : 12th June, 2020

P.C.:

Ms. Tanvi Kamat Ganekar, learned Advocate waives notice and appears on behalf of the respondent nos.10 to 15 and undertakes to file the wakalatnama on behalf of the said respondents.

2. Notice be issued to the other respondent nos.1 to 9, 16 to

23 returnable on 26.06.2020.

3. Shri M. B. D'Costa, learned Senior Advocate seeks leave to amend prayer clause (a) of the petition. Leave granted to amend the same, within a week from today.

4. Stands over on 26.06.2020.

Nutan D. Sardesai, J.

MF/-